NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P 17-A/2016 with T.P. No. 17/111/NCLT/AHM/2016 C.A. No. 117 of 2014 with C.P. No. 39/111/CLB/MB/2011

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

Name of the Company:

Hari Mohan Gupta & Ors.

V/s.

Jagran Publication Pvt. Ltd. & Ors

Section of the Companies Act:

Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Mr. Mirag Pathak ilb 1. Anadul Anarchard Nangaldal & Co

None present for Petitioners. Learned Advocate Mr. Nirag Pathak i/b Shardul Amarchand Mangaldas present for Respondents no. 2 and 3. None present for other Respondents.

Learned Counsel appearing for Respondents no. 2 and 3 represented that stay of further proceedings granted by Hon'ble Madhya Pradesh High Court Jabalpur Bench is in force.

List the matter on 09.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of May, 2017.